IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 142

Caveat No.11/2024
And
CP/24(CH)2024

IN THE MATTER OF:

Sunny Kochar ... **Petitioner**

Versus

Kochar Sung Up Acrylic Limited ... **Respondent**

Under Section: 241 & 242, CA 2013
R 25

Order delivered on 24.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.05.2024 in the Supplementary List.

Sd/-

Court Officer

PRIYANKA 24.04.2024